

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/42571/2026 ARBP/52/2026	M/S.SHUBHANGI MARKETING SERVICES, RAJASTAN VS STEEL AUTHORITY OF INDIA LIMITED (SAIL), ROURKELA	IPSIT AUROBINDO ACHARYA VS	// () //
2	D-BLAPL/27224/2026 BLAPL/9363/2026	LAKHAN SIKAKA @ LAXMAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /8 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000015/2025
3	D-BLAPL/27445/2026 BLAPL/9364/2026	JITENDRA DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /153 /2026 JMFC CUM CIVIL JUDGE(JD),KHAIRA(B CT/0000584/2026
4	D-BLAPL/27179/2026 BLAPL/9365/2026	BHAGYADHARA NAIK @ BHAGYADHAR NAYAK @ KALIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /838 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000569/2026
5	D-BLAPL/27201/2026 BLAPL/9366/2026	PINTU @ JUGESWAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /183 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000915/2026
6	D-BLAPL/27444/2026 BLAPL/9367/2026	ALEKHA SAHU VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SOHELLA /212 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000362/2026
7	D-BLAPL/27420/2026 BLAPL/9368/2026	DURGA SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUNAKOTE /34 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2026
8	D-BLAPL/27237/2026 BLAPL/9369/2026	SARAT NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /238 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000689/2026
9	D-BLAPL/25676/2026 BLAPL/9370/2026	NARAYAN JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
10	D-BLAPL/27338/2026 BLAPL/9371/2026	ANTI MADVI @ LAKEY @ LAKE @ AANTI MADVI VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /155 /2021 A.D.J.,MALKANGIRI(Malkangiri) CT/0000084/2025
11	D-BLAPL/25874/2026 BLAPL/9372/2026	RAJU @ TERU @ KAMALAKANTA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	BANSADA /119 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000130/2025

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12	D-BLAPL/27076/2026 BLAPL/9373/2026	MURALIDHAR URMAL VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2026 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000008/2026
13	D-BLAPL/27449/2026 BLAPL/9374/2026	RINKU @ BIKRAM KUMAR DAS VS STATE OF ODISHA	DEBASISH RAY VS	GHASIPURA /51 /2026 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000006/2026
14	D-BLAPL/26437/2026 BLAPL/9375/2026	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /296 /2025 A.D.J.,TALCHER(Anugul) CT/0000009/2026
15	D-BLAPL/27478/2026 BLAPL/9376/2026	ADITYA MAHAPATRA @ ADI MAHAPATRA @ ADITYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /212 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000362/2026
16	D-BLAPL/27486/2026 BLAPL/9377/2026	MUKTIRANJAN MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000005/2026
17	D-BLAPL/26521/2026 BLAPL/9378/2026	BURI KHAGESWAR RAO @ B. KHAGESWAR RAO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GURANDI /94 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000478/2026
18	D-BLAPL/27484/2026 BLAPL/9379/2026	SRIKARA SUNANI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	LAIMURA /82 /2025 DISTRICT AND SESSIONS JUDGE,DEOGHAR ST/0000018/2026
19	D-BLAPL/27068/2026 BLAPL/9380/2026	JATIA @ SOMANATH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI SADAR /266 /2026 1ST A.D.J., PURI(Puri) ST/0000327/2026
20	D-BLAPL/26675/2026 BLAPL/9381/2026	NAGABATULA BALU@N.BALU VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /121 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2021
21	D-BLAPL/26270/2026 BLAPL/9382/2026	ABINAS @ AVINASH BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000057/2026
22	D-BLAPL/27494/2026 BLAPL/9383/2026	BISHAL LENKA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CUTTACK SADAR /516 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000150/2026
23	D-BLAPL/24814/2026	PRIYANSHU MAHANANDIA	BIBHUTI BHUSHAN KUMBHAR	BINIKA /239 /2025

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	BLAPL/9384/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000100/2025
24	D-BLAPL/27496/2026 BLAPL/9385/2026	SONU @ SATYAJIT MISHRA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SUNDARGARH TOWN /256 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001147/2026
25	D-BLAPL/26892/2026 BLAPL/9386/2026	JITENDRA KHILAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /359 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000005/2026
26	D-BLAPL/27774/2026 BLAPL/9387/2026	RAGAVAN RABI VS STATE OF ODISHA	BIBHUTI BHUSAN MAHAPATRA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000154/2026
27	D-BLAPL/26967/2026 BLAPL/9388/2026	SANKAR SARKAR VS STATE OF ODISHA	NISHIKANTA MISHRA VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER, DESIGNATED COURT CT/0000124/2023
28	D-BLAPL/26982/2026 BLAPL/9389/2026	RANJIT SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /179 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000136/2024
29	D-BLAPL/27011/2026 BLAPL/9390/2026	PRITI RANJAN SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,CHANDIKHOLE(Jajapur) Spl/0000006/2026
30	D-BLAPL/27060/2026 BLAPL/9391/2026	KUBER NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000212/2026
31	D-BLAPL/27506/2026 BLAPL/9392/2026	PAPU @ BALLABHA SWAIN @ BALLAV SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /123 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000012/2026
32	D-BLAPL/27162/2026 BLAPL/9393/2026	MUNU BAGH VS STATE OF ODISHA	NALINI KANTA DASH VS	DEOGARH /309 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Durgam) CT/0000362/2026
33	D-BLAPL/27518/2026 BLAPL/9394/2026	CHANDRAKANTA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHOGRAI /292 /2025 A.D.J.,JALESWAR(Baleshwar) ST/0000059/2025
34	D-BLAPL/27587/2026 BLAPL/9395/2026	JAGA JENA @ JAGANNATH VS	LALITENDU BHUYAN VS	KEONJHAR TOWN /354 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kandhamal)

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35	D-BLAPL/27615/2026 BLAPL/9396/2026	STATE OF ODISHA UDIT @ UDITYA NARAYAN MOHAPATRA VS	PRAFULLA KUMAR KHATEI VS	GR/0000690/2026 KHURDA MODEL /487 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000155/2026
36	D-BLAPL/26638/2026 BLAPL/9397/2026	STATE OF ODISHA PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DEWEDI VS	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /437 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0000840/2026
37	D-BLAPL/27627/2026 BLAPL/9398/2026	STATE OF ODISHA BISWAJIT SANASETH VS	MAHES DAS VS	KOTOAGARH /145 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000172/2026
38	D-BLAPL/26889/2026 BLAPL/9399/2026	STATE OF ODISHA MAHENDRA KUMBHAR VS	RAMAKANTA MISHRA VS	// SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000004/2026
39	D-BLAPL/26890/2026 BLAPL/9400/2026	STATE OF ODISHA SUDAM@SUDHANSU MAHANAND VS	RAMAKANTA MISHRA VS	TUSRA /64 /2026 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000035/2026
40	D-BLAPL/27635/2026 BLAPL/9401/2026	STATE OF ODISHA BHAJRAJ PUTA VS	SWARAJ PATEL VS	// 0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000008/2026
41	D-BLAPL/27064/2026 BLAPL/9402/2026	STATE OF ODISHA DAUDA NAYAK VS	SURYAKANTA DWIBEDI VS	BELAGARH /74 /2026 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000058/2026
42	D-BLAPL/27219/2026 BLAPL/9403/2026	STATE OF ODISHA SUBARNA MALLICK VS	RASHMI RANJAN MISHRA VS	NCB BHUBANESWAR /11 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000157/2025
43	D-BLAPL/27703/2026 BLAPL/9404/2026	STATE OF ODISHA SAKUNTALA TAREI VS	GURUPRASAD BEHERA VS	// 0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000297/2026
44	D-BLAPL/27626/2026 BLAPL/9405/2026	STATE OF ODISHA SANKAR PARIDA VS	SULOCHANA PATRO VS	BADABAZAR /280 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000059/2026
45	D-BLAPL/27647/2026 BLAPL/9406/2026	STATE OF ODISHA MANTU DUTTA VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /183 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000140/2022

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46	D-BLAPL/27559/2026 BLAPL/9407/2026	RAGHUNATH BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KODINGA /195 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000072/2025
47	D-BLAPL/25284/2026 BLAPL/9408/2026	BASANTA NAYAK VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	BUGUDA /283 /2026 J.M.F.C,BUGUDA(Ganjam) GR/0000268/2026
48	D-BLAPL/27557/2026 BLAPL/9409/2026	SURESH KUMAR SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /413 /2026 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000034/2026
49	D-BLAPL/26635/2026 BLAPL/9410/2026	SETURAM HANS @ BANTI VS STATE OF ODISHA	BINAPANI DWIBEDY VS	BODEN /29 /2026 PRINCIPAL MAGISTRATE CUM JUV.JUSTICE Juv.C.T./0000006/2026
50	D-BLAPL/26944/2026 BLAPL/9411/2026	ASUTOSH BALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /235 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000149/2026
51	D-BLAPL/27259/2026 BLAPL/9412/2026	GOBARDHAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /145 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000113/2024
52	D-BLAPL/27043/2026 BLAPL/9413/2026	KARNA NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA MODEL /220 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000276/2026
53	D-BLAPL/27561/2026 BLAPL/9414/2026	KRUSHNA CHANDRA BARIHA @ KAINRU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LARAMBA /159 /2025 A.D.J,PATNAGARH(Balangir) SC/0000079/2025
54	D-BLAPL/27663/2026 BLAPL/9415/2026	DHANESWAR PATRA VS STATE OF ODISHA	ARUN KUMAR SINGH VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000028/2026
55	D-BLAPL/27661/2026 BLAPL/9416/2026	BHABANI SHANKAR MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CAPITAL P.S. /525 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001604/2026
56	D-BLAPL/26679/2026 BLAPL/9417/2026	SUNUGUDA @ INTESH PAWAR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUNDARGARH SADAR /301 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000062/2025
57	D-CMP/41138/2026	ABDUL JABBAR	ASISH MISHRA	/ /

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	CMP/1564/2026	VS FAIJUNISH BEGUM	VS	ADDL.CIVIL JUDGE (J.D.), G.UDAYAGIRI CS/0000004/2011
58	D-CMP/42235/2026 CMP/1565/2026	SITA @ SITANJALI MALLICK VS RATNAMANI MALLICK	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000130/2023
59	D-CMP/42414/2026 CMP/1566/2026	KAUSALYA PATRA VS SUMATI BESHRA	NIRANJAN LENKA VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000009/2026
60	D-CONTC/42620/2026 CONTC/6228/2026	PUSPA RANI PRADHAN VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0
61	D-CONTC/42629/2026 CONTC/6229/2026	UTTAM KUMAR SAMAL VS ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDHA	ADV. VS	// 0
62	D-CONTC/42657/2026 CONTC/6230/2026	BASANTI SAHOO VS ASWATHY S., IAS	ADV. VS	// 0
63	D-CONTC/42659/2026 CONTC/6231/2026	SANTOSH KUMAR NAYAK VS GIRISH S.N. (I.A.S)	ADV. VS	// 0
64	D-CONTC/42666/2026 CONTC/6232/2026	SURENDRANATH SANTA VS N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0
65	D-CONTC/42668/2026 CONTC/6233/2026	NEELAM KUMAR SWAIN VS SWEERUTI BARPANDA, SUB REGISTRAR, BHUBANESWAR	ADV VS	// 0
66	D-CONTC/42719/2026 CONTC/6234/2026	BENGA SAHOO VS SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT,BHUBANESWAR	ADV VS	// 0
67	D-CONTC/42767/2026 CONTC/6235/2026	SARAT CHANDRA MARTHA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV VS	// 0
68	D-CONTC/42430/2026 CONTC/6236/2026	JHUMURI SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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69	D-CONTC/42448/2026 CONTC/6237/2026	DR. ARABINDA KUMAR PADHEE, IAS DIPASU SEKHAR NAYAK VS PRADEEP KUMAR MOHANTY COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER	ADV. VS	// // 0 //
70	D-CONTC/42534/2026 CONTC/6238/2026	RANJITA JENA VS SUBHA SARMA, I.A.S.	ADV. VS	// 0 //
71	D-CONTC/42825/2026 CONTC/6239/2026	ALOK KUMAR NAYAK VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
72	D-CONTC/42553/2026 CONTC/6240/2026	DINABANDHU KESHI VS SUBHA SARMA ,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT, KHORDHA	ADV VS	// 0 //
73	D-CONTC/42576/2026 CONTC/6241/2026	RANJAN KUMAR SHARMA VS AJAMBAR MOHANTY , CHIEF DEVELOPMENT OFFICER CUM ESTABLISHMENT OFFICER, ZILLAPARISAD, KENDRAPARA	ADV VS	// 0 //
74	D-CONTC/42826/2026 CONTC/6242/2026	SUNALI KUMARI SAHU VS DR. SUSHANT NAYAK, CHIEF MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
75	D-CONTC/42591/2026 CONTC/6243/2026	NABIN KIRAN WOMEN SELF HELP GROUP,BHADRAK VS SANJAY KUMAR SINGH ,IAS	SUKANTA KUMAR DALAI VS	// 0 //
76	D-CONTC/24783/2026 CONTC/6244/2026	TRILOCHANA DAS VS AMIYA KUMAR DASH, ENFORCEMENT OFFICER, G.A DEPT.,ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
77	D-CONTC/42597/2026 CONTC/6245/2026	BINAYA KUMAR KAR VS HARIHAR DEHURY , BLOCK EDUCATION OFFICER, HINDOL	ADV. VS	// 0 //
78	D-CONTC/42889/2026 CONTC/6246/2026	KUMAR BEHERA VS BHASKAR JYOTI SHARMA, IAS	ADV. VS	// 0 //
79	D-CONTC/38335/2026 CONTC/6247/2026	HIMANSU SEKHAR NAIK VS MS.ASWATHY S,IAS, SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //

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80	D-CONTC/42890/2026 CONTC/6248/2026	DR. SANJEEV KERKETTA VS PROF. DR. PRADEEP KUMAR MOHANTY, DEAN AND PRINCIPAL, VIMSAR, BURLA	ADV. VS	// 0 //
81	D-CONTC/42600/2026 CONTC/6249/2026	DIPTIMAYEE SAHOO VS DATTATRAYA BHAUSAHEB SHINDE, IAS COLLECTOR, CUTTACK	ADV. VS	// 0 //
82	D-CONTC/42906/2026 CONTC/6250/2026	KARUNAKAR BAGHA VS SINGDHA CHHAYA MOHAPATRA, OAS (SENIOR)	ADV. VS	// 0 //
83	D-CONTC/41602/2026 CONTC/6251/2026	SUNIL KUMAR PATTNAIK VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
84	D-CONTC/42618/2026 CONTC/6252/2026	GURUCHARAN PANI VS INDRAMANI NAYAK, IAS	ADV. VS	// 0 //
85	D-CONTC/42732/2026 CONTC/6253/2026	PRAMOD KUMAR BEHERA VS URMILA PRADHAN, TAHASILDAR, SALIPUR	SALYADU ANIL KUMAR DORA VS	// 0 //
86	D-CONTC/42739/2026 CONTC/6254/2026	BIJAYA KUMAR ROUT VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
87	D-CONTC/39597/2026 CONTC/6255/2026	GHASIRAM BEHERA VS JAYANTI BARIK (IAS)	ADV. VS	// 0 //
88	D-CONTC/42751/2026 CONTC/6256/2026	IPSITA MISHRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
89	D-CONTC/41604/2026 CONTC/6257/2026	SUSHAMA SAHU VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
90	D-CONTC/42753/2026 CONTC/6258/2026	CHITTARANJAN TUDU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
91	D-CONTC/42779/2026	PRABINA NAIK	ADV.	//

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	CONTC/6259/2026	VS GUHA POONAM TAPAS KUMAR, IAS	VS	0 //
92	D-CONTC/42785/2026 CONTC/6260/2026	KRUTIBAS NAYAK VS GIRISH S.N., IAS	ADV. VS	// 0 //
93	D-CONTC/41791/2026 CONTC/6261/2026	ABHAYA KUMAR SINGH VS SUSHANTA KUMAR MISHRA, TAHASILDAR, BANARPAL,ANGUL	ADV VS	// 0 //
94	D-CONTC/42931/2026 CONTC/6262/2026	PRADIP KUMAR DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
95	D-CONTC/43060/2026 CONTC/6263/2026	BIJAY KUMAR SAHOO VS ALOMANI SETHY, ADDL. SECRETARY, REVENUE AND DISASTER MGMT.DEPT., BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/43063/2026 CONTC/6264/2026	RAJAKISHOR PANDA VS ALOMANI SETHY, ADDL. SECRETARY, REVENUE AND DISASTER MGMT.DEPT., BHUBANESWAR	JAJATI KESHARI KHUNTIA VS	// 0 //
97	D-CONTC/43071/2026 CONTC/6265/2026	SANJIB KUMAR MOHANTY VS AUROBINDA AGRAWALA, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT,BHUBANESWAR	SOUGAT DASH VS	// 0 //
98	D-CONTC/42288/2026 CONTC/6266/2026	GOPAL RANA VS BIBHUTI BHUSAN NAYAK, IAS,COLLECTOR CUM CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD,BOUDH	SUBHASREE MOHANTY VS	// 0 //
99	D-CONTC/35783/2026 CONTC/6267/2026	DIBYA RANJAN CHAND VS USHA PADHI ,IAS, PRINCIPAL SECRETARY TO GOVERNMENT , HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA	ADV. VS	// 0 //
100	D-CONTC/42710/2026 CONTC/6268/2026	GAJAPATI SAHU VS INDRAMANI NAYAK, IAS	SASHIBHUSAN DAS VS	// 0 //
101	D-CONTC/43029/2026 CONTC/6269/2026	BINAPANI SAHOO VS BEDAMBARA BEHERA, CHIEF ENGINEER, INDRABATI KOLAB BASIN, BARENIPUT, KORAPUT	RAMESH CHANDRA OJHA VS	// 0 //
102	D-CONTC/42360/2026 CONTC/6270/2026	RASMITA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

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103	D-CONTC/41462/2026 CONTC/6271/2026	MS. ASWATHY S., IAS, COMMNR. CUM PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND FW DEPT. DHYANARANJAN SAHOO VS	SAROJA KANTA SAMAL VS	// // 0
104	D-CONTC/39583/2026 CONTC/6272/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT,ORISSA SURESH CHANDRA PANI VS	SOUMYA JYOTI BISWAL VS	// // 0
105	D-CONTC/42386/2026 CONTC/6273/2026	KALUNGE GORAKH WAMAN, I.A.S ASUTOSH RATH VS	NIRANJAN BISWAL VS	// // 0
106	D-CONTC/39586/2026 CONTC/6274/2026	HEMANT SHARMA, IAS, COMMNR.CUM SECY.,HOME DEPT.,GOVT. OF ODISHA SNIGDHARANI MISHRA VS	SOUMYA JYOTI BISWAL VS	// // 0
107	D-CONTC/42388/2026 CONTC/6275/2026	KALUNGE GORAKH WAMAN, I.A.S ANIL KUMAR RATH VS	NIRANJAN BISWAL VS	// // 0
108	D-CONTC/40726/2026 CONTC/6276/2026	HEMANT SHARMA, IAS, COMMNR. CUM SECY.,HOME DEPT.,ODISHA SANGHAMITRA MOHANTY VS	ADV VS	// // 0
109	D-CONTC/42392/2026 CONTC/6277/2026	ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ (R AND B)DIVISION HIRACHAND SAHOO VS	NIRANJAN BISWAL VS	// // 0
110	D-CONTC/42297/2026 CONTC/6278/2026	HEMANT SHARMA, IAS, COMMNR. CUM SECY.,HOME DEPT.,GOVT. OF ODISHA NEELAKANTHA BADU @ BADU NEELAKANTHA VS	ADV. VS	// // 0
111	D-CONTC/39567/2026 CONTC/6279/2026	DR.N.THIRUMALA NAIK, IAS ARNAPURNA PRADHAN VS	SOUMYA JYOTI BISWAL VS	// // 0
112	D-CONTC/40694/2026 CONTC/6280/2026	KALUNGE GORAKH WAMAN, I.A.S SANGHAMITRA MOHANTY VS	ADV VS	// // 0
113	D-CONTC/42673/2026 CONTC/6281/2026	ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION SANTOSH KUMAR MOHAPATRA VS	ADV. VS	// // 0
		N. THIRUMALLA NAIK,IAS		//

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114	D-CONTC/40721/2026 CONTC/6282/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
115	D-CONTC/40722/2026 CONTC/6283/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
116	D-CONTC/42693/2026 CONTC/6284/2026	RAMA KANTA DAS VS N. THIRUMALLA NAIK, IAS	ADV. VS	// 0 //
117	D-CONTC/40723/2026 CONTC/6285/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
118	D-CONTC/42619/2026 CONTC/6286/2026	SATYA NARAYAN PRADHAN VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY TO GOVERNMENT, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
119	D-CONTC/23371/2026 CONTC/6287/2026	MINAKHI PADHI VS JAYANTA KUMAR JAYASINGH, (OAS 1)TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/34532/2026 CONTC/6288/2026	KAILASH CHANDRA NAYAK VS SANJEEB KUMAR MISHRA ,IAS	ADV VS	// 0 //
121	D-CONTC/40717/2026 CONTC/6289/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
122	D-CONTC/40718/2026 CONTC/6290/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
123	D-CONTC/40720/2026 CONTC/6291/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
124	D-CONTC/40725/2026 CONTC/6292/2026	SANGHAMITRA MOHANTY VS ROHAN GAURAV RAY,SUPERINTENDING ENGINEER,MAYURBHANJ(RA ND B) DIVISION	ADV VS	// 0 //
125	D-CONTC/41148/2026	BIKASH RANJAN BEHERA	PRAKASH KUMAR MISHRA	//

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	CONTC/6293/2026	VS	VS	0
		SATADALABASINI BHAJA, ICS, ASSISTANT REGISTRAR OF CO OPEARTIVE SOCITIES, ATHAGARH		//
126	D-CONTC/42218/2026	PURUSOTTAM KHATUA	ADV.	//
	CONTC/6294/2026	VS	VS	0
		PRALAYANANDA SATAPATHY, O.A.S		//
127	D-CONTC/40695/2026	SANGHAMITRA MOHANTY	ADV	//
	CONTC/6295/2026	VS	VS	0
		ROHAN GAURAV RAY,SUPERINTENDING ENGINEER (EARLIER EXECUTIVE ENGINEER) MAYURBHANJ		//
128	D-CONTC/42249/2026	DEEPAK KUMAR SETHY	SANGRAM JENA	//
	CONTC/6296/2026	VS	VS	0
		ASWATHY S., I.A.S		//
129	D-CONTC/42257/2026	BIJAY RANJAN JENA	SANGRAM JENA	//
	CONTC/6297/2026	VS	VS	0
		ASWATHY S., I.A.S		//
130	D-CONTC/40697/2026	SANGHAMITRA MOHANTY	ADV	//
	CONTC/6298/2026	VS	VS	0
		ROHAN GAURAV RAY SUPERINTENDING ENGINEER (EARLIER EXECUTIVE ENGINEER)MAYURBHANJ		//
131	D-CONTC/42276/2026	MANAS KUMAR DAS	SANGRAM JENA	//
	CONTC/6299/2026	VS	VS	0
		ASWATHY S., I.A.S		//
132	D-CONTC/40699/2026	SANGHAMITRA MOHANTY	ADV	//
	CONTC/6300/2026	VS	VS	0
		ROHAN GAURAV RAY ,SUPERINTENDING ENGINEER (EARLIER EXECUTIVE ENGINEER) MAYURBHANJ		//
133	D-CONTC/42281/2026	SMRUTI RANJAN SAHOO	SANGRAM JENA	//
	CONTC/6301/2026	VS	VS	0
		ASWATHY S., I.A.S		//
134	D-CRLA/27306/2026	BIJAYA KUMAR RANA	HARAPRASAD PANDA	KANPUR /62 /2022
	CRLA/853/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000045/2022
135	D-CRLA/26241/2026	PREM@DULESWAR BHARASAGAR@BHARASAGARIA	SUSHANTA KUMAR JOSHI	KANTABANJI /37 /2026
	CRLA/854/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000010/2026
136	D-CRLA/27053/2026	PRADEEP YADAV	SANJIT MISHRA	PURI SADAR /552 /2025
	CRLA/855/2026	VS	VS	SPECIAL JUDGE, PURI(Puri)

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137	D-CRLA/27008/2026 CRLA/856/2026	STATE OF ODISHA TEZRAT AHAMAD KHAN VS	SK. ZAFARULLA VS	TR/0000056/2025 SAHID NAGAR P.S. /373 /2015 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000228/2015
138	D-CRLA/27639/2026 CRLA/857/2026	STATE OF ODISHA PUSTAM HANSA VS	JAGABANDHU SAHU VS	PADAMPUR /10 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000017/2020
139	D-CRLMA/26757/2026 CRLMA/100/2026	STATE OF ODISHA SWAPNA DALEI VS	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /176 /2023 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000237/2025
140	D-CRLMA/26760/2026 CRLMA/101/2026	STATE OF ODISHA SWAPNA DALEI VS	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /176 /2023 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000237/2025
141	D-CRLMA/9281/2026 CRLMA/98/2026	STATE OF ODISHA UNION OF INDIA (NCB) VS	KARUNAKAR NAYAK, SR. PANEL COUNSEL VS	NCB BHUBANESWAR /4 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
142	D-CRLMA/25767/2026 CRLMA/99/2026	SUSILA MAJHI SUBHENDRA NAYAK VS	SUSANTA SEKHAR PARIDA VS	JENAPUR /382 /2024 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000299/2025
143	D-CRLMC/26603/2026 CRLMC/3309/2026	STATE OF ODISHA DEBENDRA NATH PRADHAN VS	RABI NARAYAN MOHANTY VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0006721/2022
144	D-CRLMC/24816/2026 CRLMC/3310/2026	RENUBALA SWAIN JAGABANDHU PUSTI VS	RAJENDRA NARAYAN ROUT VS	/ / S.D.J.M.,BALASORE(Baleshwar) ICC/0000001/2026
145	D-CRLMC/26681/2026 CRLMC/3311/2026	SOUBHAGINI BHAKTA DEBENDRA NATH PRADHAN VS	RABI NARAYAN MOHANTY VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0000826/2023
146	D-CRLMC/24817/2026 CRLMC/3312/2026	CHINMAYA KUMAR SWAIN JAGABANDHU PUSTI VS	RAJENDRA NARAYAN ROUT VS	/ / S.D.J.M.,BALASORE(Baleshwar) ICC/0000002/2026
147	D-CRLMC/25223/2026 CRLMC/3313/2026	SOUBHAGINI BHAKTA KAILASH CHANDRA SAHOO VS	BYOMAKESH TRIPATHY VS	DHUSURI /89 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000187/2019
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148	D-CRLMC/25304/2026 CRLMC/3314/2026	SANGRAM SENAPATI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000020/2025
149	D-CRLMC/27376/2026 CRLMC/3315/2026	SANTOSH KUMAR BISOYI@SANTOSH KUMAR BISOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /30 /201 A.D.J.,KODALA(Ganjam) ST/0000039/2025
150	D-CRLMC/25986/2026 CRLMC/3316/2026	BABULA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	DASPALLA /199 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000360/2025
151	D-CRLMC/26619/2026 CRLMC/3317/2026	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BERHAMPUR TOWN /9 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000084/2022
152	D-CRLMC/24537/2026 CRLMC/3318/2026	RAJU @ RAJESH KUMAR KAMPA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	MURIBAHAL /169 /2019 J.M.F.C.,MURIBAHAL(Balangir) GR/0000044/2019
153	D-CRLMC/25585/2026 CRLMC/3319/2026	NIBEDITA NAYAK VS STATE OF ODISHA(VIG.)	SHISHIR KUMAR ROUTRAY VS	CUTTACK VIGILANCE /10 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000001/2026
154	D-CRLMC/27536/2026 CRLMC/3320/2026	SAGARIKA PANDA VS STATE OF ODISHA	SUBRAT MISRA VS	MAHILA P.S.(BBSR) /96 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000661/2025
155	D-CRLMC/30698/2025 CRLMC/3321/2026	ACHYUTANANDA MISHRA VS STATE OF ODISHA(VIG.)	MUKESH PANDA VS	CUTTACK VIGILANCE /59 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000002/2025
156	D-CRLMC/26442/2026 CRLMC/3322/2026	NARENDRA BADAJENA VS STATE OF ODISHA	SIDDHANT SARANGI VS	CHANDAKA P.S. /155 /2026 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000203/2026
157	D-CRLMC/27398/2026 CRLMC/3323/2026	ISWAR BENDA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /159 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000023/2019
158	D-CRLMC/26323/2026 CRLMC/3324/2026	JOSEPH DAVID VS H.THOMAS DAVID	KISHORE KUMAR MISHRA VS	/ / J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000479/2015
159	D-CRLMC/25083/2026	SUSANTA KUMAR MISHRA	LAMBODOR ACHARI	/ /

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	CRLMC/3325/2026	VS TOFAN MALIK	VS	J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000071/2023
160	D-CRLMC/27194/2026 CRLMC/3326/2026	VINAY KUMAR YADAV@VINAY YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /66 /2022 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000051/2022
161	D-CRLMC/27210/2026 CRLMC/3327/2026	USHA YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /189 /2022 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000091/2022
162	D-CRLMC/26999/2026 CRLMC/3328/2026	ASIQUE ALLI KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /181 /2021 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000550/2021
163	D-CRLMC/27797/2026 CRLMC/3329/2026	JAGJEEBAN ROUT VS STATE OF ODISHA	NIKHIL PRATAP VS	GOPALPUR /468 /2026 () //
164	D-CRLMP/24947/2026 CRLMP/1444/2026	BALARAM NANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
165	D-CRLMP/27543/2026 CRLMP/1445/2026	JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ / () //
166	D-CRLMP/24705/2026 CRLMP/1446/2026	PANCHANAN MAHAKUD VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 () //
167	D-CRLMP/27404/2026 CRLMP/1447/2026	GOBARDHAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /423 /2026 () //
168	D-CRLMP/27547/2026 CRLMP/1448/2026	SANGITA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
169	D-CRLMP/27552/2026 CRLMP/1449/2026	SANGITA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
170	D-CRLMP/27417/2026 CRLMP/1450/2026	KUNU @ HASAN KHAN VS	AMULYA RATNA PANDA VS	KHUNTUNI /132 /2026 ()

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171	D-CRLMP/26284/2026 CRLMP/1451/2026	STATE OF ODISHA SAROJ KUMAR NATH VS	ASIT KUMAR CHOUDHURY VS	// / /0 ()
172	D-CRLMP/24519/2026 CRLMP/1452/2026	STATE OF ODISHA INFORMANT VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /273 /2026 ()
173	D-CRLMP/27686/2026 CRLMP/1453/2026	STATE OF ODISHA EMPREGO ALLIED PVT.LTD VS	LALITENDU MISHRA VS	// CYBER CRIME AND ECO. OFFENCE, CU ()
174	D-CRLMP/24581/2026 CRLMP/1454/2026	STATE OF ODISHA MENAKA BEHERA VS	RABI NARAYAN MOHANTY VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000169/2026
175	D-CRLMP/24020/2026 CRLMP/1455/2026	STATE OF ODISHA SUDHANSU PAITAL VS	BYOMAKESH TRIPATHY VS	/ /0 ()
176	D-CRLMP/24518/2026 CRLMP/1456/2026	STATE OF ODISHA SUSAMA SAHOO VS	JUDHISTHIR SAHOO VS	// / / NYAYADHIKARI GRAM NYAYALAYA, ICC/0000015/2025
177	D-CRLMP/24621/2026 CRLMP/1457/2026	STATE OF ODISHA SANTANU KUMAR BHUKTA @ BAPI VS	SANKAR PRAASAD PANI VS	TALCHER TOWN /154 /2026 ()
178	D-CRLMP/24789/2026 CRLMP/1458/2026	STATE OF ODISHA SASHIPRIYA SUBUDHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
179	D-CRLMP/27604/2026 CRLMP/1459/2026	STATE OF ODISHA KANCHANBALA SAHOO VS	BIPIN KUMAR NAYAK VS	// KUMBHARAPARA /357 /2013 S.D.J.M.,PURI(Puri) GR/0002114/2013
180	D-CRLMP/27357/2026 CRLMP/1460/2026	STATE OF ODISHA SANGITA SAHU VS	PRAVASH CHANDRA JENA VS	/ /0 ()
181	D-CRLMP/24795/2026 CRLMP/1461/2026	STATE OF ODISHA SANUJA JETHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
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182	D-CRLMP/24784/2026 CRLMP/1462/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
183	D-CRLMP/26807/2026 CRLMP/1463/2026	SUCHISMITA MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	INFOCITY PS /31 /2017 () //
184	D-CRLREV/26418/2026 CRLREV/688/2026	RAJANIKANTA SWAIN VS NIRMAL CHANDRA DHAL	RANJAN KUMAR ROUT VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000010/2023
185	D-CRLREV/26773/2026 CRLREV/689/2026	ASRAFUL MULLICK VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	/ / S.D.J.M.,RAIRAKHOL(Sambalpur) CMC/0000015/2026
186	D-CRLREV/27687/2026 CRLREV/690/2026	M/S. SAI BABA BEVERAGES, SUNDARGARH VS BALAKRISHNA PANIGRAHY	ABHISHEK SAHOO VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000048/2022
187	D-CRLREV/27750/2026 CRLREV/691/2026	GIRIDHARI PRUSTY VS STATE OF ODISHA	DEVASHIS PANDA VS	KARANJIA /61 /2026 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000005/2026
188	D-CRLREV/27414/2026 CRLREV/692/2026	P.LINGARAJ REDDY@P.LINGARAJ VS ANNAPURNA PANI	AMIT PRASAD BOSE VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000128/2024
189	D-CRLREV/27521/2026 CRLREV/693/2026	RAJA MAHARANA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	HARICHANDANPUR /89 /2026 A.D.J.,KEONJHAR(Kendujhar) CRA/0000007/2026
190	D-CRLREV/27688/2026 CRLREV/694/2026	BHAWANI SHANKAR MOHANTY VS BALAKRISHNA PANIGRAHY	ABHISHEK SAHOO VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000047/2022
191	D-CRLREV/27780/2026 CRLREV/695/2026	AKASH KUMAR PATHAK VS DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE,BHUBANESWAR	DR. ABHAY KANT PATHAK VS	ED, BHUBANESWAR /34 /2020 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000012/2023
192	D-FAO/42623/2026 FAO/959/2026	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY.LTD,GANJAM VS SUNITA GOUDA	PRAKASH KUMAR MOHANTY VS	/ / COMMNR. FOR EMPLOYEES COMPENS EC/0000004/2024
193	D-GUAP/42554/2026	BASANTA KUMAR MOHANTY	MANAS PATI	/ /

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	GUAP/11/2026	VS BISHNU PRASAD MOHANTY	VS	JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000038/2025
194	D-LAA/39165/2026 LAA/156/2026	EAST COST RAILWAY, KHURDA VS RANJITA MAJHI	PRATIMA NAYAK, CENTRAL GOVT. COUNSEL VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000322/2022
195	D-MACA/41655/2026 MACA/892/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS GURUBARI MIRDHA	DAYANIDHI MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000187/2024
196	D-MATA/42310/2026 MATA/306/2026	DR.HRUSHIKESH BARIK VS SUSHAMA BHOI @ SUSHAMA BARIK	AGNIHOTRA SAHU VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000071/2021
197	D-RPFAM/42411/2026 RPFAM/250/2026	MADAN MOHAN SAHOO VS SUJATA SAHOO	SATABDI SAMANTRAY VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000106/2023
198	D-TRP(C)/42627/2026 TRP(C)/286/2026	N.SNIGDHA SAURAMYA VS ABHAYA BADANA BEPARI	LAXMAN PRADHAN VS	// DISTRICT & SESIONS JUDGE,JEYPORE(GUAP/0000001/2026
199	D-WA/41332/2026 WA/1262/2026	ARABINDA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
200	D-WA/41582/2026 WA/1263/2026	REVENUE OFFICER CUM TAHASILDAR , RAYAGADA VS V. SAROJINI @ G.SAROJINI @ GUNAM SAROJINI	PRABIR KUMAR RAY,A.G.A VS	// () //
201	D-WA/41334/2026 WA/1264/2026	PRASANA NAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
202	D-WA/37997/2026 WA/1265/2026	LAXMIPRIYA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
203	D-WA/26422/2026 WA/1266/2026	OIL INDIA LIMITED VS SRIBAS KAR CHOUDHRY	RABI NARAYAN ROUT VS	// () //
204	D-WA/37711/2026 WA/1267/2026	STATE OF ODISHA VS	SASWAT DAS,AGA VS	// ()

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205	D-WA/41668/2026 WA/1268/2026	SWARNALATA BEHERA STATE OF ODISHA VS NRUSINGHA CHARAN ROUT	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
206	D-WP(C)/42327/2026 WP(C)/29672/2026	SANJUKTA DAS VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
207	D-WP(C)/42684/2026 WP(C)/29673/2026	MANORANJAN TRIPATHY VS DISTRICT SUB REGISTRAR, PURI	HRUDANANDA MOHAPATRA VS	// 0 //
208	D-WP(C)/42703/2026 WP(C)/29674/2026	RAMLAL BUDEK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
209	D-WP(C)/41418/2026 WP(C)/29675/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
210	D-WP(C)/42958/2026 WP(C)/29676/2026	PRATAP KUMAR DAS VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
211	D-WP(C)/41642/2026 WP(C)/29677/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
212	D-WP(C)/42917/2026 WP(C)/29678/2026	M/S.MAA VATARIKA FUELS, SAMBALPUR VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ABHAY KHANDELWAL VS	// 0 //
213	D-WP(C)/42828/2026 WP(C)/29679/2026	NITYANANDA SAHOO VS COLLECTOR, JAGATSINGHPUR	SAMVIT MOHANTY VS	// 0 //
214	D-WP(C)/42912/2026 WP(C)/29680/2026	M/S.REMED SERVICE CO-OPERATIVE SOCIETY LTD., SAMBALPUR VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ABHAY KHANDELWAL VS	// 0 //
215	D-WP(C)/42964/2026 WP(C)/29681/2026	DAYANIDHI BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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216	D-WP(C)/41922/2026 WP(C)/29682/2026	BASANTI HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
217	D-WP(C)/42967/2026 WP(C)/29683/2026	BANAMALI NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
218	D-WP(C)/42907/2026 WP(C)/29684/2026	M/S.KALYANI RESIDENCY, SAMBALPUR VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ABHAY KHANDELWAL VS	// 0 //
219	D-WP(C)/41914/2026 WP(C)/29685/2026	ABDUL RAHIM KHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
220	D-WP(C)/41393/2026 WP(C)/29686/2026	DR.SHIVANANDA TANDY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
221	D-WP(C)/41397/2026 WP(C)/29687/2026	DR.SUBHASHREE BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/42480/2026 WP(C)/29688/2026	RABINDRA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
223	D-WP(C)/42527/2026 WP(C)/29689/2026	BISHNU PRIYA PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
224	D-WP(C)/42333/2026 WP(C)/29690/2026	SUKANTIBALA NAYAK VS AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BHUBANESWAR	BIBHUTI BHUSAN SWAIN VS	// 0 //
225	D-WP(C)/42665/2026 WP(C)/29691/2026	GITANJALI PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/38692/2026 WP(C)/29692/2026	SURYANARAYAN TRIPATHY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
227	D-WP(C)/38794/2026	AMIT KUMAR SETHI	ARPIT SIKDAR	//

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	WP(C)/29693/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39132/2026 WP(C)/29694/2026	SMITANJALI PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
229	D-WP(C)/41294/2026 WP(C)/29695/2026	GANGADHAR MOHAPATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
230	D-WP(C)/42740/2026 WP(C)/29696/2026	HARI KRISHNA PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
231	D-WP(C)/41405/2026 WP(C)/29697/2026	ARCHANA MANJARI MANDAL VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
232	D-WP(C)/41311/2026 WP(C)/29698/2026	KULAMANI NAYAK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
233	D-WP(C)/41932/2026 WP(C)/29699/2026	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
234	D-WP(C)/41198/2026 WP(C)/29700/2026	RAJENDRA KALSAI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
235	D-WP(C)/41937/2026 WP(C)/29701/2026	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
236	D-WP(C)/40536/2026 WP(C)/29702/2026	M/S MAA SWARNAPAI CHEMICALS (OPC) PRIVATE LIMITED, CUTTACK VS SALES TAX OFFICER, CUTTACK I	AJAYA KUMAR DASH VS	// 0 //
237	D-WP(C)/42012/2026 WP(C)/29703/2026	LAXMIDHAR NAYAK VS BASANTI BEHERA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/41175/2026 WP(C)/29704/2026	UMESH CHANDRA NAIK VS	MANOJ KUMAR MOHANTY VS	// 0

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239	D-WP(C)/40962/2026 WP(C)/29705/2026	THE STATE OF ODISHA RANJUSHREE MEHER VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// // 0 //
240	D-WP(C)/42577/2026 WP(C)/29706/2026	PRAMILA JENA VS STATE OF ODISHA	PRA BHAKAR SABAT VS	// 0 //
241	D-WP(C)/42511/2026 WP(C)/29707/2026	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	SUSANTA LENKA VS	// 0 //
242	D-WP(C)/43020/2026 WP(C)/29708/2026	BHAKTA CHARAN SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
243	D-WP(C)/43059/2026 WP(C)/29709/2026	DUSHMANTA KUMAR BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
244	D-WP(C)/43048/2026 WP(C)/29710/2026	MANAGING COMMITTEE OF LAXMINARAYAN GIRLS HIGH SCHOOL, BANASAR, BHADRAK VS STATE OF ODISHA	AMIT KUMAR MOHAPATRA VS	// 0 //
245	D-WP(C)/41167/2026 WP(C)/29711/2026	DR. SAUBHAGYA KUMAR MAHALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
246	D-WP(C)/42326/2026 WP(C)/29712/2026	SAILABALA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
247	D-WP(C)/41239/2026 WP(C)/29713/2026	RANJITA NANDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
248	D-WP(C)/43061/2026 WP(C)/29714/2026	LIPINA SUBUDHI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
249	D-WP(C)/40198/2026 WP(C)/29715/2026	UNION OF INDIA VS SANJAY KUMAR BEHERA	MILLON KUMAR VS	// 0 //

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250	D-WP(C)/42745/2026 WP(C)/29716/2026	PRATAP KUMAR MISRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
251	D-WP(C)/40560/2026 WP(C)/29717/2026	RAMANI RANJAN DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
252	D-WP(C)/41417/2026 WP(C)/29718/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
253	D-WP(C)/41162/2026 WP(C)/29719/2026	DR. JAGANNATH NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	D-WP(C)/42748/2026 WP(C)/29720/2026	S.DILLIP KUMAR PATRO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
255	D-WP(C)/42951/2026 WP(C)/29721/2026	GHANASHYAM DAS VS CHIEF COMMISSIONER OF STATE TAX, CT AND GST, ODISHA, KATAKA	DAITARI BEHERA VS	// 0 //
256	D-WP(C)/43046/2026 WP(C)/29722/2026	MANAGING COMMITTEE OF ANANDABAZAR HIGH SCHOOL, BHADRAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/43152/2026 WP(C)/29723/2026	SUMANTA KUMAR BISWAL VS STATE OF ODISHA	SURYANSHI SRIVASTAVA VS	// 0 //
258	D-WP(C)/41523/2026 WP(C)/29724/2026	SUBAS ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/41742/2026 WP(C)/29725/2026	GAYATRI BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/41143/2026 WP(C)/29726/2026	ORALU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
261	D-WP(C)/42529/2026	TRIBENI SELF HELP GROUP	PRABHAKAR SABAT	//

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	WP(C)/29727/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41394/2026	DR.SANJOGA SHREE ANANTA	KRISHNA CHANDRA SAHU	//
	WP(C)/29728/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/42820/2026	AMULYA BARAL	PRAMODA KUMAR DASH	//
	WP(C)/29729/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/42888/2026	M/S. MAA SARASWATI BHANDAR, CUTTACK	ITISHREE TRIPATHY	//
	WP(C)/29730/2026	VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
265	D-WP(C)/42420/2026	KANAN BISWAL	DEEPAK RANJAN SUNDARAY	//
	WP(C)/29731/2026	VS GENERAL MANAGER, INDIAN BANK, BHUBANESWAR	VS	0 //
266	D-WP(C)/42074/2026	GAYATRI GOUDA	PRABHAKAR SABAT	//
	WP(C)/29732/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/42996/2026	BIJAYA KUMAR SAMANTA	LAXMIKANTA MOHANTY	//
	WP(C)/29733/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/41128/2026	RANJAN KUMAR MALLICK	SIDHESWAR MALLIK	//
	WP(C)/29734/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/41401/2026	DR.RITU MALATI MUKHI	KRISHNA CHANDRA SAHU	//
	WP(C)/29735/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/42076/2026	NAMITA ROUT	PRABHAKAR SABAT	//
	WP(C)/29736/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/41590/2026	DR. SWETLIN DAS	PRASANTA KUMAR SAHOO	//
	WP(C)/29737/2026	VS GOVT. OF ODISHA	VS	0 //
272	D-WP(C)/43239/2026	MONALISA SAHOO	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/29738/2026	VS	VS	0

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273	D-WP(C)/40929/2026 WP(C)/29739/2026	STATE OF ODISHA AZIMUDDIN KHAN VS	SK. ZAFARULLA VS	// // 0
274	D-WP(C)/40966/2026 WP(C)/29740/2026	STATE OF ODISHA SAMBAL JOINT FARMING CO-OPERATIVE SOCIETY LTD., BARGARH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
275	D-WP(C)/41898/2026 WP(C)/29741/2026	STATE OF ODISHA DIPTI GANDA VS	MANORANJAN PADHY VS	// // 0
276	D-WP(C)/42374/2026 WP(C)/29742/2026	STATE OF ODISHA CHINNARI MOHAN RAO VS	MADHAB LAL AGARWAL VS	// // 0
277	D-WP(C)/42000/2026 WP(C)/29743/2026	ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR TANUPRIYA BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0
278	D-WP(C)/42501/2026 WP(C)/29744/2026	STATE OF ODISHA MAA KALAPATA SHG, KHAJURIPALLI, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0
279	D-WP(C)/42458/2026 WP(C)/29745/2026	STATE OF ODISHA RAMESH HARICHANDAN VS	ATMAJIT MANMITH DAS VS	// // 0
280	D-WP(C)/40755/2026 WP(C)/29746/2026	STATE OF ODISHA NIRUPA PATEL VS	DEBASISH SAMAL VS	// // 0
281	D-WP(C)/42380/2026 WP(C)/29747/2026	STATE OF ODISHA M/S. RIDHI ALUMINIUM AND TRADERS, CUTTACK VS	MADHAB LAL AGARWAL VS	// // 0
282	D-WP(C)/42022/2026 WP(C)/29748/2026	CHIEF COMMISSIONER OF CT AND GST, CUTTACK RIBIKA SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
283	D-WP(C)/42505/2026 WP(C)/29749/2026	STATE OF ODISHA KAMAKSHYA PRASAD DAS @ KAMAKSHYA PRASAD KUMAR VS	DHANANJAYA MUND VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/42473/2026 WP(C)/29750/2026	SAROJ KUMAR MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
285	D-WP(C)/42024/2026 WP(C)/29751/2026	LACHANA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
286	D-WP(C)/42479/2026 WP(C)/29752/2026	GOURANGA CHARAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
287	D-WP(C)/42539/2026 WP(C)/29753/2026	PRADIPTA KUMAR PATTANAYAK VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/42483/2026 WP(C)/29754/2026	GOLAKHA BIHARI MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
289	D-WP(C)/42145/2026 WP(C)/29755/2026	JITENDRA NATH DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
290	D-WP(C)/40561/2026 WP(C)/29756/2026	RAMANI RANJAN DAS VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
291	D-WP(C)/42991/2026 WP(C)/29757/2026	BADAL KRISHNA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
292	D-WP(C)/42146/2026 WP(C)/29758/2026	DR.MONALIKA RATH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
293	D-WP(C)/40435/2026 WP(C)/29759/2026	NISCHINTA KUMAR GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	D-WP(C)/42252/2026 WP(C)/29760/2026	KEDAR CHANDRA PAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
295	D-WP(C)/43043/2026	MANAGING COMMITTEE OF TRUST HIGH SCHOOL, JASHIPUR, BHADRAK	DILLIP KUMAR MOHAPATRA	//

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	WP(C)/29761/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41626/2026	PULLAK KUMAR SAHOO	SWASTIK SAHOO	//
	WP(C)/29762/2026	VS UNION OF INDIA	VS	0 //
297	D-WP(C)/43044/2026	MANAGING COMMITTEE OF JAY JAGANNATH GODAVARI SAHAJOG HIGH SCHOOL, KESHIPUR, BARABANKI, UP	DEBISH KUMAR RAMBARI PATRA	//
	WP(C)/29763/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/42253/2026	PURUSOTTAM SETHI	MANAS PATI	//
	WP(C)/29764/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/42976/2026	DHARMADHI SAHOO	DEBASNAN DAS	//
	WP(C)/29765/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/43116/2026	M/S.SHREE GANESH BUILDCON PRIVATE LTD.,CUTTACK	ITISHREE TRIPATHY	//
	WP(C)/29766/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, KATAKA	VS	0 //
301	D-WP(C)/42399/2026	MAA KAREISUNI SHG, KHAJAPALLI, GANJAM	SANTOSH KUMAR MAHANTY	//
	WP(C)/29767/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/41964/2026	DEBENDRA BEHERA	ATMAJIT MANMITH DAS	//
	WP(C)/29768/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/42412/2026	BINAPANI DALABEHERA	NIHAL RATH	//
	WP(C)/29769/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/42450/2026	BABITA KUMAR	GOPAL PRASAD JENA	//
	WP(C)/29770/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/40392/2026	SUKA DAS	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/29771/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/42118/2026	CAN FIN HOMES LIMITED	RAHUL PRADHAN	//
	WP(C)/29772/2026	VS	VS	0

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307	D-WP(C)/42075/2026 WP(C)/29773/2026	THE CHIEF JUDICIAL MAGISTRATE, GANJAM JHUNU PATRO VS STATE OF ODISHA	PRABHAKAR SABAT VS	// // 0 //
308	D-WP(C)/42171/2026 WP(C)/29774/2026	RASHMI RANJAN JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
309	D-WP(C)/42811/2026 WP(C)/29775/2026	BHAGABATI SETHI VS STATE OF ODISHA	UPASANA BAL VS	// 0 //
310	D-WP(C)/38646/2026 WP(C)/29776/2026	AJIT KUMAR MOHAPATRA VS CHIEF SECRETARY TO GOVT.OF ODISHA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
311	D-WP(C)/42886/2026 WP(C)/29777/2026	GOPAL CHANDRA RAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
312	D-WP(C)/43022/2026 WP(C)/29778/2026	KESAB CHANDRA ROUTRAY VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
313	D-WP(C)/42177/2026 WP(C)/29779/2026	RAMA CHANDRA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
314	D-WP(C)/39076/2026 WP(C)/29780/2026	BIRAT CHANDRA DAGARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
315	D-WP(C)/43016/2026 WP(C)/29781/2026	JYOTI RANJAN PADHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
316	D-WP(C)/43069/2026 WP(C)/29782/2026	AKSHAYA @ AKHYAY KUMAR PATTANAIAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
317	D-WP(C)/42181/2026 WP(C)/29783/2026	RUPADHAR PUJARI VS STATE OF ODISHA	MANAS PATI VS	// 0 //

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318	D-WP(C)/42248/2026 WP(C)/29784/2026	RASHMITA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	D-WP(C)/40335/2026 WP(C)/29785/2026	B.DANDAPANI PATRO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
320	D-WP(C)/42103/2026 WP(C)/29786/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
321	D-WP(C)/42375/2026 WP(C)/29787/2026	SUSIL KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
322	D-WP(C)/42111/2026 WP(C)/29788/2026	CAN FIN HOMES LTD., BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS	// 0 //
323	D-WP(C)/43334/2026 WP(C)/29789/2026	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
324	D-WP(C)/42113/2026 WP(C)/29790/2026	CAN FIN HOMES LTD., BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS	// 0 //
325	D-WP(C)/43201/2026 WP(C)/29791/2026	RITANJALI ROUT VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
326	D-WP(C)/40153/2026 WP(C)/29792/2026	PADMINI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
327	D-WP(C)/42454/2026 WP(C)/29793/2026	DURGA PRASAD PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
328	D-WP(C)/35319/2026 WP(C)/29794/2026	JITU TANTI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
329	D-WP(C)/42746/2026	GATISWAR BEHERA	DURGESH NARAYAN RATH	//

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	WP(C)/29795/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40143/2026	SATYA SANKAR MOHANTY	SHASHI BHUSAN JENA	//
	WP(C)/29796/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/42701/2026	GAJINDRA ORAM	SUNIL KUMAR PANDA	//
	WP(C)/29797/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/42812/2026	ARATI PRADHAN	UPASANA BAL	//
	WP(C)/29798/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/42459/2026	BALAKRISHNA MISRA	BHABANI SHANKAR RAYAGURU	//
	WP(C)/29799/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/36007/2026	KAPIL KARMAKAR	BIDYALOK MOHAPATRA	//
	WP(C)/29800/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/42708/2026	GAJINDRA ORAM	SUNIL KUMAR PANDA	//
	WP(C)/29801/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/42584/2026	DHABALESHWAR MOHANTA	AKASH KUMAR BORAL	//
	WP(C)/29802/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/42114/2026	CAN FIN HOMES LIMITED, BENGALURU	RAHUL PRADHAN	//
	WP(C)/29803/2026	VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	VS	0 //
338	D-WP(C)/38262/2026	PRAMOD KUMAR DAS	DAYANIDHI MISHRA	//
	WP(C)/29804/2026	VS LAXMIPRIYA DAS	VS	0 //
339	D-WP(C)/41863/2026	OKILA SWAIN	DHANANJAYA MUND	//
	WP(C)/29805/2026	VS UNION OF INDIA	VS	0 //
340	D-WP(C)/38514/2026	P.SANTOSH KUMAR PATRO	BHABANI SHANKAR RAYAGURU	//
	WP(C)/29806/2026	VS	VS	0

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341	D-WP(C)/39138/2026 WP(C)/29807/2026	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	KRUSHNA CHANDRA RATH VS	// // 0
342	D-WP(C)/39644/2026 WP(C)/29808/2026	STATE OF ODISHA SANJEEB KUMAR DEEP VS	KRUSHNA CHANDRA RATH VS	// // 0
343	D-WP(C)/26467/2026 WP(C)/29809/2026	THE GOVT. OF ODISHA, BBSR RATIKANTA BARIK VS	UMARANI PANDA VS	// // 0
344	D-WP(C)/42116/2026 WP(C)/29810/2026	DISTRICT EDUCATION OFFICER, SUNDERGARH CAN FIN HOMES LTD.,BENGALURU VS	RAHUL PRADHAN VS	// // 0
345	D-WP(C)/42696/2026 WP(C)/29811/2026	THE CHIEF JUDICIAL MAGISTRATE, GANJAM NAVIN RAJ VS	PRASANTA KUMAR SAHOO VS	// // 0
346	D-WP(C)/40220/2026 WP(C)/29812/2026	TPCODL, DHENKANAL SAUMYA RANJAN MUDULI VS	TUKUNA KUMAR MISHRA VS	// // 0
347	D-WP(C)/42832/2026 WP(C)/29813/2026	STATE OF ODISHA OM PRAKASH AGARWAL VS	AMIT PRASAD BOSE VS	// // 0
348	D-WP(C)/43218/2026 WP(C)/29814/2026	STATE OF ODISHA LAXMIKANTA PANIGRAHI VS	ARJUNA CHARANA BEHERA VS	// // 0
349	D-ABLAPL/26266/2026 ABLAPL/10563/2026	STATE OF ODISHA NIRBACHAN BISWAL VS	SAMBIT BISWAL VS	// // PARADEEP MODEL /145 /2026 0
350	D-ABLAPL/26625/2026 ABLAPL/10564/2026	STATE OF ODISHA UMAKANTA SAHOO VS	SURESH CHNDRA PRADHAN VS	// // DERABIS /202 /2026 0
351	D-ABLAPL/27276/2026 ABLAPL/10565/2026	STATE OF ODISHA DIPAK PARIDA VS	GAJENDRANATH ROUT VS	// // KANAS /160 /2026 0
		STATE OF ODISHA		//

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352	D-ABLAPL/26862/2026 ABLAPL/10566/2026	RAM NAIK @ RAMACHANDRA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2026 () //
353	D-ABLAPL/26969/2026 ABLAPL/10567/2026	AMULYA KUMAR PATRI @ BULU VS STATE OF ODISHA	NISHIKANTA MISHRA VS	GURUDIJHATIA /215 /2026 () //
354	D-ABLAPL/27326/2026 ABLAPL/10568/2026	NARDEEP SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /314 /2024 () //
355	D-ABLAPL/26976/2026 ABLAPL/10569/2026	BIREN KUMAR PADHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	NAYAPALLI P.S. /119 /2026 () //
356	D-ABLAPL/27389/2026 ABLAPL/10570/2026	SANJEEB KUMAR PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	GOSANINUAGAM /161 /2026 () //
357	D-ABLAPL/27427/2026 ABLAPL/10571/2026	GOLAPA MOHARANA VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	NARASINGHPUR /187 /2026 () //
358	D-ABLAPL/27436/2026 ABLAPL/10572/2026	BIKASH@BIKASH KUMAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	DHENKANAL TOWN /558 /2026 () //
359	D-ABLAPL/27443/2026 ABLAPL/10573/2026	HUNDAL@JAGAN SAHOO@JAGANNATH SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /558 /2026 () //
360	D-ABLAPL/27471/2026 ABLAPL/10574/2026	C.D. PRAVEEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /25 /2026 () //
361	D-ABLAPL/27500/2026 ABLAPL/10575/2026	SK. NAIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PATNA /127 /2025 () //
362	D-ABLAPL/27503/2026 ABLAPL/10576/2026	NIDHIA @ NITYANANDA PARIDA VS STATE OF ODISHA	SAMBIT BISWAL VS	TIRTOL /381 /2026 () //
363	D-ABLAPL/27505/2026	SK. NAIM @ SK. NAYEEM	SANDEEP RAJ PANDA	HARICHANDANPUR /145 /2026

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	ABLAPL/10577/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26540/2026 ABLAPL/10578/2026	RAMESH CHANDRA NANDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /100 /2026 () //
365	D-ABLAPL/27195/2026 ABLAPL/10579/2026	GHANASHYAM SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	DHARMABANDHA PS /64 /2026 () //
366	D-ABLAPL/27278/2026 ABLAPL/10580/2026	BHAGABAN PANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	SIMULIA /301 /2026 () //
367	D-ABLAPL/27295/2026 ABLAPL/10581/2026	BHARAT KUMAR SAHOO @ GORA VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	MADHUPATNA /372 /2026 () //
368	D-ABLAPL/27507/2026 ABLAPL/10582/2026	SK. NAIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PATNA /95 /2025 () //
369	D-ABLAPL/27510/2026 ABLAPL/10583/2026	SK. NAIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PATNA /270 /2025 () //
370	D-ABLAPL/27298/2026 ABLAPL/10584/2026	SIBANANDA BAL VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /543 /2026 () //
371	D-ABLAPL/27104/2026 ABLAPL/10585/2026	PAPINA SWAIN VS STATE OF ODISHA	ANUPAM RATH VS	MARINE PENTHAKATA /120 /2026 () //
372	D-ABLAPL/27300/2026 ABLAPL/10586/2026	LALTU BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /543 /2026 () //
373	D-ABLAPL/27309/2026 ABLAPL/10587/2026	BASANTA SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /543 /2026 () //
374	D-ABLAPL/27511/2026 ABLAPL/10588/2026	SK. NAIM VS	SANDEEP RAJ PANDA VS	TELKOI /9 /2026 ()

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375	D-ABLAPL/27515/2026 ABLAPL/10589/2026	STATE OF ODISHA LITAN BHOL @ LITAN BHOLA VS	SANJIT MISHRA VS	// PURI TOWN /539 /2026 ()
376	D-ABLAPL/27409/2026 ABLAPL/10590/2026	STATE OF ODISHA SUBRAT PATTANAYAK VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /294 /2026 ()
377	D-ABLAPL/27434/2026 ABLAPL/10591/2026	STATE OF ODISHA CHANDAN SAHU VS	SAROJ KUMAR DASH VS	// KANTABANIA PS /180 /2026 ()
378	D-ABLAPL/27366/2026 ABLAPL/10592/2026	STATE OF ODISHA NANDU DALEI VS	RAKESH KUMAR SARANGI VS	// JAKHAPURA /115 /2026 ()
379	D-ABLAPL/27516/2026 ABLAPL/10593/2026	STATE OF ODISHA SK. NAIM VS	SANDEEP RAJ PANDA VS	// TELKOI /322 /2025 ()
380	D-ABLAPL/27136/2026 ABLAPL/10594/2026	STATE OF ODISHA CHIKUN DAS VS	PRIYA RANJAN SINGH VS	// NIHALPRASAD /181 /2026 ()
381	D-ABLAPL/27464/2026 ABLAPL/10595/2026	STATE OF ODISHA RILI DALAI VS	SANGRAM KESHARI ROUT VS	// DHARMASALA /312 /2026 ()
382	D-ABLAPL/27158/2026 ABLAPL/10596/2026	STATE OF ODISHA UDAYANATH SAHU VS	SAILABALA JENA VS	// PARLAKHEMUNDI /45 /2026 ()
383	D-ABLAPL/27522/2026 ABLAPL/10597/2026	STATE OF ODISHA ALOK BHOI VS	SANJIT MISHRA VS	// SATYABADI /333 /2026 ()
384	D-ABLAPL/27600/2026 ABLAPL/10598/2026	STATE OF ODISHA PRADIPTA KUMAR SINGH VS	SURYAKANTA JENA VS	// MAHILA P.S. BUXIBAZAR /113 /2026 ()
385	D-ABLAPL/27161/2026 ABLAPL/10599/2026	STATE OF ODISHA KHUSHI SAHU VS	SAILABALA JENA VS	// PARLAKHEMUNDI /294 /2026 ()
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386	D-ABLAPL/27531/2026 ABLAPL/10600/2026	RAJAT KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /882 /2026 () //
387	D-ABLAPL/27609/2026 ABLAPL/10601/2026	RAJENDRA KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHANDARIPOKHARI /428 /2026 () //
388	D-ABLAPL/27613/2026 ABLAPL/10602/2026	AFSAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /213 /2026 () //
389	D-ABLAPL/27619/2026 ABLAPL/10603/2026	LIPU MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
390	D-ABLAPL/27540/2026 ABLAPL/10604/2026	ASHIS KUMAR NAYAK @ BIBHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /631 /2026 () //
391	D-ABLAPL/27544/2026 ABLAPL/10605/2026	SULOCHANA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /510 /2026 () //
392	D-ABLAPL/27556/2026 ABLAPL/10606/2026	LAXMIDHAR BAUT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /634 /2026 () //
393	D-ABLAPL/27562/2026 ABLAPL/10607/2026	SANKAR ROUT VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BERHAMPUR SADAR /532 /2026 () //
394	D-ABLAPL/27565/2026 ABLAPL/10608/2026	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /212 /2026 () //
395	D-ABLAPL/27621/2026 ABLAPL/10609/2026	DILLIP NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
396	D-ABLAPL/27586/2026 ABLAPL/10610/2026	PRATAP BARDHAN @ TUNA BARDHAN VS STATE OF ODISHA	ANURAG PATI VS	CHANDAKA P.S. /400 /2026 () //
397	D-ABLAPL/27632/2026	MAHESWARA BEHERA	JAYANTA KUMAR MAJHI	SINGLA /288 /2026

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	ABLAPL/10611/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27588/2026 ABLAPL/10612/2026	GAGAN NAIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /366 /2026 () //
399	D-ABLAPL/27163/2026 ABLAPL/10613/2026	KHUSHI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PARLAKHEMUNDI /254 /2025 () //
400	D-ABLAPL/27633/2026 ABLAPL/10614/2026	SATYABRATA BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /343 /2026 () //
401	D-ABLAPL/27233/2026 ABLAPL/10615/2026	BINAYA KUMAR SOREN VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	TIRING /97 /2026 () //
402	D-ABLAPL/27594/2026 ABLAPL/10616/2026	BIJAY SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /291 /2026 () //
403	D-ABLAPL/27720/2026 ABLAPL/10617/2026	PAPINA SETHY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	KUJANGA /580 /2024 () //
404	D-ABLAPL/27599/2026 ABLAPL/10618/2026	ELINA PUHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
405	D-ABLAPL/27244/2026 ABLAPL/10619/2026	SAROJINI PANDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /174 /2026 () //
406	D-ABLAPL/27666/2026 ABLAPL/10620/2026	SANTANU KUMAR NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /286 /2026 () //
407	D-ABLAPL/19607/2026 ABLAPL/10621/2026	RINA SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /166 /2020 () //
408	D-ABLAPL/27285/2026 ABLAPL/10622/2026	LAXMIDHAR BEHERA VS	RANJIT MOHANTY VS	SALIPUR /466 /2026 ()

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409	D-ABLAPL/27294/2026 ABLAPL/10623/2026	STATE OF ODISHA SAMBARI MAJHI VS	JNYANANANDA PANDA VS	// BISWANATHPUR /68 /2025 ()
410	D-ABLAPL/25695/2026 ABLAPL/10624/2026	STATE OF ODISHA NIBARAN PRADHAN VS	BIKRAM KESHARI RAJ VS	// BANKI /432 /2026 ()
411	D-ABLAPL/27669/2026 ABLAPL/10625/2026	STATE OF ODISHA SARBESWAR PRADHAN@BHABESH PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// NILGIRI /404 /2026 () //